

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4123  
ANSWERED ON:03.08.2009  
INTEGRATED PROGRAMME FOR OLD PEOPLE  
Sahu Shri Chandulal Chandu Bhaiya

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the allocation for Chhattisgarh under the Integrated Programme for aged persons for the year 2008-09:
- (b) the amount of funds for which proposal has been received from Chhattisgarh against the amount of funds allocated; and
- (c) the number of Non-Governmental Organisations (NGOs) in the State to which funds have been sanctioned under the said scheme by the Government alongwith the amount of funds sanctioned for each of the said organisations?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (D. NAPOLEON)

- (a) The national allocation for Chhattisgarh under the scheme of Integrated Programme for Older Persons was Rs. 30 lakh.
- (b) Proposals amounting to Rs. 83.13 lakh for one ongoing and 14 new proposals were received.
- (c) An amount of Rs. 5.97 lakh was released to one Non-Governmental Organisation for running its ongoing project. The new proposals will be processed during 2009-10 as per guidelines/eligibility norms and subject to availability of funds under the scheme.